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Kochi : 682 031  
Dated: 31-07-2018

**PROCEEDINGS**

High Court Establishment - temporary appointments made in the category of Binder, High Court – category enumerated in Rule 11 (2) – regularisation - orders issued.

- Read: 1. High Court Proceedings of even no. dated 29-06-2016.  
2. Minutes of the Committee for framing High Court Rules and High Court Service Rules held on 17.07.2018.  
3. Rule 11(2) of the Kerala High Court Service Rules, 2007.

**ORDER No. A6-98819/2014**

As per the High Court Proceedings read above, Smt. Shajil Prabha was appointed to the category of Binder in the scale of pay of ₹19,000 – 43,600 (scale of pay before anomaly rectification was ₹18,000 – 41,500) on temporary basis with effect from 29-06-2016 due to the pendency of decision in connection with the appointments of physically handicapped persons to the categories enumerated in Rule 11(2) of the Kerala High Court Service Rules, 2007.

As per the Minutes referred to above, the Committee for framing High Court Rules and High Court Service Rules has resolved that the appointments made by transfer to the categories enumerated in Rule 11(2) on temporary basis can be regularised.

The Honourable the Acting Chief Justice has accepted the Minutes referred to above and ordered to regularise the appointments made “by transfer” to the categories enumerated in Rule 11(2) of the High Court on temporary basis with effect from the date of their temporary appointment to the respective categories.

Accordingly, the appointment of Smt. Shajil Prabha, to the category of Binder on temporary basis w.e.f. 29-06-2016 as per the High Court Proceedings read above, is regularised with effect from the date of her temporary appointment to the said category.

(By Order)

G. Rathi  
Deputy Registrar

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To,

The person concerned (to be acknowledged on the O/C)  
The Joint Registrar in charge of Library Section, High Court.  
The Chief Librarian, High Court.  
The Section Head, Library Section, High Court.  
The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court.  
The 'G' (Accounts II & III) Sections, High Court.  
The Finance Wing, High Court.  
~~The~~ IT Section, High Court (for publishing in the website)  
The A4 seat, High Court.  
The Administrative Records Section, High Court.  
The file.